

THE MONOPOLIES AND RESTRICTIVE TRADE  
PRACTICES (AMENDMENT) ACT, 1985

No. 38 of 1985

[28th May, 1985.]

An Act further to amend the Monopolies and Restrictive Trade  
Practices Act, 1969.

BE it enacted by Parliament in the Thirty-sixth Year of the Republic  
of India as follows:—

1. This Act may be called the Monopolies and Restrictive Trade  
Practices (Amendment) Act, 1985.

Short  
title.

2. In the Monopolies and Restrictive Trade Practices Act, 1969 in  
section 20, in clause (a), for the words "twenty crores", the words "one  
hundred crores" shall be substituted.

Amend-  
ment of  
Act 54 of  
1969.